

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/237/2016
NAME OF THE PETITIONER(S) : VARADHARAJAN & ANOTHER
NAME OF THE RESPONDENT(S) : UDHAYEM LEASING & INVESTMENT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	G. Sivashankaran.	Counsel for Respondents 2 to 9.	
2)	M/S Ramanji & Sankar (UNDERTAKE TO FILE VAKALAT).	PETITIONER	

ORDER

Counsel for the Petitioner present and undertakes to file vakalat on behalf of the Petitioner. Counsel for R2 to R9 present. Matter is posted for final submissions. Put up on 19.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)